

**GOVERNMENT OF INDIA**  
**DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)**  
**MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 3569**  
**TO BE ANSWERED ON 10.12.2019**

**Waiver Off Income Tax for Divyangjan and Senior Citizens**

**3569. MS. MIMI CHAKRABORTY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:**

- (a) whether the Government proposes to write to the Finance Department to waive off income tax for Divyangjan persons and for the senior citizens over 80 years of age in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the plans of the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
**(SHRI KRISHANPAL GURJAR)**

**(a) to (c) :** This Ministry has requested the Department of Revenue to consider waiving off Income Tax for Persons with Disabilities (PwDs) who are 80 years or above keeping in view their increased cost of living due to enhanced cost of medication, therapeutic/ rehabilitation services, caregiver support, transportation etc. So far as senior citizens are concerned, Income Tax benefits are available to them and as such this Ministry does not propose to write to Finance Department to waive off income tax for senior citizens over 80 years of age in the country.

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